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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P. (C) 3269/2014

R K KAPOOR, ADVOCATE

..... Petitioner

Through: Mr. R.K.Kapoor, in person.

versus

THE HIGH COURT OF DELHI & ORS.

.... Respondents

Through: Mr. Rajshekhar Rao with Ms. Gauri

Puri, Advs for R-1.

Mr. Rajiv Bansal, Adv. for DDA with

Ms. Konika Gaur, Advocate and Mr. Rajeev

Kumar Jha, Jr. Law Officer, DDA.

Ms. Ruchi Sindhwani, Advocate for GNCTD. Mr. Anurag Ahluwalia, CGSC for R-3/UOI.

**CORAM:** 

HON'BLE MR. JUSTICE S. RAVINDRA BHAT HON'BLE MR. JUSTICE R.K.GAUBA

ORDER 09.04.2015

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The Hon'ble Division Bench did not assemble. List on 27<sup>th</sup> April, 2015.

**BY ORDER** 

COURTMASTER COURT-5

**APRIL 09, 2015** /*vikas*/